

has been held to be the responsibility of the State Governments.

The Government of Uttar Pradesh are aware that Brajbhumi attracts pilgrims from practically all the states of India. They do not have statistics regarding the number of people who participate in the Brajyatra.

(c) No specific complaints have been received by the State Government regarding this yatra.

(d) Realising the importance of the Brajyatra, the Government of Uttar Pradesh, subject to availability of funds, propose providing better roads and suitable camping grounds with amenities like water supply, latrines etc.

Use of Furnace Oil in Lieu of Coal

564. **Shri Morarka:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1256 on the 6th September, 1961 and state:

(a) whether Government have examined the feasibility of using Furnace Oil in place of coal; and

(b) the decision, if any, taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) In so far as Railways are concerned, no locomotive will, for the present, be converted to furnace oil burning. In regard to other industries, no final decision has yet been taken and the matter is still under consideration of the Government.

Telephones

565. **Shri Kadiyan:** Will the Minister of Transport and Communications be pleased to state:

(a) what is the present demand for telephones in the country; and

(b) the number of telephones produced at present?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) The registered demand at the commencement of the 3rd Five Year Plan was 2 lakhs but the potential demand is much higher. In addition during the 3rd Plan, a demand of 5 lakhs is expected to be generated.

(b) About 60,000 telephones are expected to be provided every year during the 3rd Plan. Though the factory produces more than 1 lakh telephones a year, the remaining quantities go for replacements and requirements of parties other than P. & T.

Leprosy Control

566. **Shri P. C. Borooah:** Will the Minister of Health be pleased to state:

(a) the total number of persons suffering from Leprosy in each State in the Country;

(b) the number of anti-leprosy centres in each State;

(c) how many more such centres are proposed to be opened in each State in the forthcoming year and at what cost;

(d) whether any advisory committee on leprosy programmes has been set up by the Government; and

(e) if so, what are its composition and functions?

The Minister of Health (Shri Karmarkar): A moderate estimate of leprosy cases in the country is about 20 lakhs. Due to non availability of complete survey figures, it is not possible to give the exact total number of leprosy cases in each State.

(b) Upto the end of Second Plan period, 137 Leprosy Control Centres have been established under the National Leprosy Control Scheme.